

(a) whether the Government propose to set up a vegetable oils mill in Gaya Parliamentary Constituency of Bihar; and

(b) if so, the name of the place selected for this purpose and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) No, Sir.

(b) Does not arise.

**Setting up of Branches of IDPL in Backward Areas**

266. SHRI NARAIN SINGH CHAUDHRY: Will the PRIME MINISTER be pleased to state:

(a) whether the Hathi Commission Report had recommended to set up the branches of I.D.P.L. in backward areas; and

(b) the details of the backward areas State-wise where the said recommendation has been implemented particularly in Haryana?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) and (b). The Committee on Drugs & Pharmaceutical Industry populations Known as Hathi Committee, had recommended in April, 1975 that public sector while expanding capacities and installing new capacities to fulfil the production obligation incorporated in the Committee's recommendations, should take due care that location of sites for new units for bulk drug production was dictated by reasons of economy. The Committee also felt that balanced dispersal of drug industry was essential considering the vastness of the country and also the importance of the industry. While the Committee expressed the

view that industries should not be allowed to concentrate near leading towns and cities, the States should provide sufficient incentives to the industry to develop in the backward areas. The recommendations of the Committee were for the drug industry and the public sector in general.

Indian Drugs & Pharmaceuticals Limited had subsequent to the submission of the Hathi Committee Report, set up two new manufacturing units in backward areas. These are (i) Niacina-mide Plant at Muzaffarpur (Bihar) and (ii) Formulation Plant at Dundaheera, Gurgaon (Haryana).

**Setting up of Vegetable Oil Mill in Aligarh**

267. SHRIMATI GAUTAM: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up a vegetable oil mill in the Aligarh Parliamentary Constituency; and

(b) if so, the name of the place selected for this purpose and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN): (a) No, Sir.

(b) Does not arise.

[English]

**Permission for Import of Edible Oils by West Bengal**

269. SHRI AJAY MUKHOPADHYA Will the PRIME MINISTER be pleased to state:

(a) whether the Government of West Bengal has requested for permission to import 15,000 tonnes of edible oils till March, 1992;